

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 170 of 2015

Dated : 3rd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Himalaya Power Producers Association Appellant (s)
Versus
Power Transmission Corporation of Uttarakhand & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sarul Jain
Ms. Geeta Malhotra,
Mr. Kamal Kant for R.1

Mr. Buddy Ranganadhan for R.2

ORDER

It is stated that there is bereavement in the family of appellant's counsel.

As agreed by learned counsel for the parties, list the matter on **22.08.2016.**

(I.J. Kapoor)
Technical Member
ts/pr

(Justice Ranjana P. Desai)
Chairperson